

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.211 - IA(Plan)/13(AHM)2024

ITEM No.212 - IA/841(AHM)2022

ITEM No.213 - IA/858(AHM)2022

in

CP(IB)/70(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Eco Green Products Pvt Ltd

.....Applicant

V/s

Gajanand Corporation Pvt Ltd

.....Respondent

Order delivered on: 05/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arjun Padhiyar, Adv. for Mr. Atul Sharma, Adv.

For the Respondent :

ORDER

IA(Plan)/13(AHM)2024

Ld. Counsel for the applicant seeks permission to issue fresh notice upon Suspended Management, SRA and Income Tax Department. Permission is granted.

List for further consideration on 24.07.2024.

IA/841(AHM)2022 & IA/858(AHM)2022

Ld. Counsel for the applicant is directed to serve notice upon respondents.

List for further consideration on 24.07.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)